

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.1504
ANSWERED ON 15.12.2022**

ISSUE OF POWER DUES

1504. SHRI Y.S. AVINASH REDDY:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has received any request from the State of Andhra Pradesh regarding sorting out of issue of power dues amounting to Rs. 6,111.86 crore from Telangana;**
- (b) if so, the details thereof;**
- (c) the response of the Government in this regard; and**
- (d) the measures being taken for the settlement of the issue at an early date?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : Various representations have been received from the State of Andhra Pradesh regarding “Non-payment of Power dues of Rs.6,111.88 crore by Government of Telangana Power DISCOMS”.

(c) & (d) : Government of India, Ministry of Power vide letter dated 29th August, 2022 issued a direction under Section 92 of the Andhra Pradesh Reorganization Act, 2014 to the Government of Telangana/Power DISCOMS to make the payment outstanding dues.
